



SLSPMUN' 23

Delegate Brochure



About SLSPMUN XII



Dear Delegates, Diplomats and Applicants, it is with great enthusiasm and zeal that the Organising Committee for SLSPMUN XII welcomes your applications and interest. SLSPMUN, the flagship event of the college fest, "SYMBHAV" is one of the biggest MUNs in the Maharashtra circuit. Today, we stand at the helm of grandeur as we work harder to scale newer heights. With the undying support and love we have received for this conference over the years, we have come back bigger and better than before. The MUN is hosted by the MUN Committee in collaboration with the International Cell of Symbiosis Law School, Pune.

Every year, the conference handpicks the best chairpersons, serves as a platform for fostering relations between students and through all of this, promotes discourse and discussion on pressing contemporary social issues. Not only does this improve the ability of students to enhance their public speaking abilities and their ability to think on their feet, it also gives them a sound understanding of international policies and how they impact diplomatic ties. This year, the conference is poised to take place in full gusto on the 23rd, 24th and 25th of March. On this note, we present forth, in full glory, SLSPMUN XII! All Delegates Aboard!

We create leaders. We create the future.

What starts here changes the world.

DATES

March

23

March

24

March

25

COMMITTEES



DISEC



INTERNATIONAL
PRESS



THE COMMITTEES

OUR FLAGSHIP COMMITTEE

G-20



The Group of Twenty (G20) is the premier forum for international economic cooperation. It is essential in shaping and strengthening global architecture and governance on all major international economic issues.

Agenda - One Earth · One Family · One Future” closely ties with LiFE (Lifestyle for Environment).

The agenda spotlights LiFE (Lifestyle for Environment), with its associated, environmentally sustainable and responsible choices, both at the level of individual lifestyles as well as national development, leading to globally transformative actions resulting in a cleaner, greener and bluer future.



THE COMMITTEES

ALL INDIA STAKEHOLDERS MEET

Agenda I: Deliberating the unaccountability of the powers of the Judiciary.

India is a democracy; hence it must be administered by elected officials and not by Supreme Court-accountable judges, amicus curiae, or commissions and committees. The basic line is that the judiciary should pursue established wrongs rather than the enforcement thereof. If the Conflict of the Wings is not resolved, there will be consequences for governance. It is time for some changes.



Agenda II: Discussing Jan Vishwas (Amendment of Provisions) Bill 2022

The bill seeks to reform several statutes pertaining to the decriminalisation and rationalisation of minor offences in order to further promote trust-based governance for the facilitation of daily life and business. Unique to the plan is a rise of 10 percent in the minimum amount of fines and penalties imposed every three years after the measure becomes law. The proposed legislation will aim to amend the Press and Registration of Books Act of 1867, the Boilers Act of 1923, the Public Debt Act of 1944, and the Indian Forest Act of 1927.

UNITED NATIONS GENERAL ASSEMBLY FIRST COMMITTEE (DISEC)



DISEC

The Disarmament and International Security Committee (DISEC) is the first committee of the United Nations General Assembly. This committee addresses and deals with issues that are related to disarmament challenges to global security as well as threats to international peace.

Agenda - Reconciling Use of semi-autonomous military hardware for International Security with International Law

The use of unmanned aerial vehicles (UAVs or drones) for reconnaissance and ground attack has become a contentious subject within the international community. The emergence of new technological capabilities produces military powers without precedent. These are competing perspectives on international law and world order. Some of the most challenging questions related to using semi-autonomous military hardware in current security policy are at stake.

THE COMMITTEES

UNITED NATIONS FRAMEWORK CONVENTION ON CLIMATE CHANGE



Signed in 1992, the UNFCCC is the foundational treaty that has provided a basis for international climate negotiations since it was established, including landmark agreements such as the Kyoto Protocol and the Paris Agreement. The Convention has been ratified by 197 states who have committed to act on climate change and regularly report on their progress.

Agenda: Cop 28: To deliberate and mandate the Loss and Damage Agreement and JET Partnership

The agreement on loss and damage offered promise to many low-income countries that had borne the brunt of climate change, but it also left many concerns unsolved. Specifically, who will contribute to the fund and who is qualified to receive funding. Just Energy Transition Partnerships, or JETPs, are partnerships led by the Group of Seven that use blended finance to assist emerging nations in shifting away from an excessive reliance on coal and toward a greener energy mix.

UNITED NATIONS HUMAN RIGHTS COUNCIL



The Human Rights Council is an inter-governmental body within the United Nations system responsible for strengthening the promotion and protection of human rights around the globe and for addressing situations of human rights violations and make recommendations on them. It has the ability to discuss all thematic human rights issues and situations that require its attention throughout the year.

Agenda: Accountability and Prevention of Human Rights Violation in Major Sporting Events with Special emphasis on FIFA World Cup Qatar, 2022

Qatar was selected to host the 2022 FIFA World Cup on December 2, 2010, despite the enormity of the construction project resulting in projected spending of US\$200 billion. A decade later, over 6,500 migrant workers from India, Pakistan, Nepal, Bangladesh, and Sri Lanka perished in Qatar. FIFA, like the (IOC), is a major international corporation that claims autonomy and makes and enforces legally binding policies affecting many individuals. The State of Qatar is accountable for ensuring the rights of these workers. FIFA and the International Olympic Committee have formed a "global law without states."

THE COMMITTEES

SCHOOL COMMITTEE – UNITED NATIONS GENERAL ASSEMBLY (PLENARY)



The UN General Assembly (UNGA) is the main policy-making organ of the Organization. Comprising all Member States, it provides a unique forum for multilateral discussion of the full spectrum of international issues covered by the Charter of the United Nations.

Agenda - Restructuring and Deliberating the Permanent Membership of the UNSC to further strengthen the organization

Russia's current invasion of Ukraine has resurrected an old proposal to reduce the use of Security Council veto powers by permanent members. The expansion of permanent and non-permanent organizations is long overdue, and it's time that India's position in this regard is reconsidered. Reforms are also required to make the UNSC more legitimate, effective, and representative and to rectify historical wrongs in South Asia, Africa, and Latin America.

INTERNATIONAL PRESS



The international press is emblematic of the widespread need for access to information and freedom of expression. A freely operating press symbolises a society that functions independently and hints to the beginning of human progress. Obstacles to information openness across borders jeopardise peaceful relations; hence, the role of the press hinges on the effective dissemination of this information. For instance, the role of the media extends beyond assisting a nation's population in choosing their government to assisting the government in resolving issues by listening to the opinions of the people

AWARDS WORTH MORE THAN



₹ 1 Lakh



THE TEAM

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Budget and Finance

Director General:
Mr. Leon Matthews

Under Secretary Generals:
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Mr. Arjav Sony
Mr. Purvansh Keprate

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Ms. Ananya Ahuja

PR & Marketing

Director General:
Ms. Jayati Bhatia

Under Secretary Generals:
Mr. Praneel Panchagavi
Mr. Viraj Singh Katoch
Ms. Manasvi Madhumohan

**THE SECRETARIAT OF SLSPMUN'23
FORMALLY DECLARES**

DELEGATE APPLICATIONS OPEN !!

<https://forms.gle/G9Egp1IVvAXWhBrq8>

REGISTRATION FEE - ₹1500



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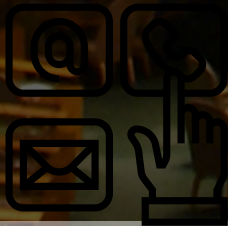
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